

**In the Court of Sub-Divisional Magistrate, Chopal, District Shimla (H. P.)**

Case No. ..../2025

In the matter of :

Sh. Ram Lal Gazta s/o Late Shri Ratti Ram, r/o Village Chaukiya, P.O. & Tehsil Chopal,  
District Shimla (H.P.) *Applicant.*

*Versus*

General Public *Respondent.*

*Notice/Proclamation Regarding Correction of Name of Shri Ram Lal Gazta.*

Whereas, applicant Sh. Ram Lal Gazta s/o Late Shri Ratti Ram, r/o Village Chaukiya, P.O. & Tehsil Chopal, District Shimla (H.P.) has submitted an application to this Court with the request that in some documents his name is entered as R. L. Gazta which is his short name, his full name is Ram Lal Gazta. That he has changed his name from R.L. Gazta to Ram Lal Gazta. That he will not use his previous name R. L. Gazta in future.

Now, therefore, objections are invited from the general public that if, anyone has any objection regarding correction of name R. L. Gazta to Ram Lal Gazta, they may appear before the undersigned on or before 25-04-2025 either personally or through their authorized agent/pleader.

In the event of their failure to do so, order will be passed ex-parte without affording any further opportunity of being heard.

Issued today on 24th day of March, 2025 under my hand and seal of the Court.

Seal.

Sd/-  
*Sub-Divisional Magistrate,  
Chopal, District Shimla (H.P.).*

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